

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1306  
ANSWERED ON:21.03.2012  
STATUS OF BILLS  
Tandon Annu

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

(a) the status of the establishment of the National Accreditation Regulatory Authority to monitor and evaluate the quality of higher education institutions; and

(b) the steps taken/being taken for the establishment of educational tribunals and the progress made in this regard so far?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) & (b): the National Accreditation Regulatory Authority For Higher Educational Institutions Bill, 2010 was introduced in Lok Sabha on 3rd May, 2010. The Bill has not yet come up for consideration of Parliament.

The Educational Tribunals Bill, 2010 was introduced in Lok Sabha on 3rd May, 2010. Certain amendments have been carried out in the Bill based on the recommendations made by the Department Related Parliamentary Standing Committee. The amended Bill has not yet come up for consideration of Parliament.